

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No.609
IB-176/ND/2020**

**IN THE MATTER OF:
Mr. Arun Kumar Singh**

...PETITIONER

Vs.

M/s. Genius Exports Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

**Order delivered on 19.01.2023
(Virtual Hearing)**

Coram:

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the RP

For the Respondent/Corporate Debtor

:Adv. GP Madaan & Adv.
Richa Singh

:Adv. Viren Bansal, For
Respondent No. 3 in No.
5924 of 2021. Mr. Amitabh
Sinha and Mr. Anupam
Pandey, Advocates in I.A.
No. 5924/2021 for
Respondents No. 2, 4 and
9. Adv. Patita Paban Bishwal,
For Respondent No. 11 &
12. Adv. Deepaa Chauhan
for respondent no. 6 in IA
No. 5924/2021. Advocate
Joydeep Sarma, for
Respondent 1, 5, 7, 8, and 10
in IA No, 5924/2021.

ORDER

Due to paucity of time, matter is adjourned to **14.02.2023**.

**Sd/-
(COURT OFFICER)**